

misrepresented and distorted. Government have pointed out that such false propaganda violates the Simla Agreement and impedes efforts to build confidence and mutual trust between the two countries

Government have taken and will continue to take measures to counter such propaganda and project the correct picture to all concerned.

Installation of Car Phones

326. SHRI SANAT KUMAR MANDAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Rs. 260 crore proposal to instal the Digital Cellular Radio Mobile systems, known as Car Phones is awaiting Government's clearance;

(b) whether any survey about the public potential of this proposal in the four metropolitan towns to be begun has been carried out;

(c) if so, the outcome thereof;

(d) whether the Car Phone system presently existing in the Capital has become obsolete;

(e) if so, the total expenditure involved therein; and

(f) whether the Government are considering to defer this ambitious proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No. Sir. The Department of Telecommunications is considering a proposal in consultation with Ministry of Finance to provide this facility.

(b) A preliminary market survey was carried out in Bombay.

(c) The survey indicated that there is sufficient potential for such a system in Bombay.

(d) No, Sir. The Car Phone system in the Capital is in operation.

(e) Initially when the project was implemented in the capital in 1985 the cost of the project was Rs. 2.18 crores to provide for 200 connections. Due to the present demand for more connections, the system has been recently expanded from 200 connections to 400 connections at a cost of Rs. 2.41 crores.

(f) The proposal is at a preliminary stage of technoeconomic examination.

Modernisation of IISCO Plant at Burnpur

327 SHRI SANAT KUMAR MANDAL: Will the Minister of STEEL be pleased to state.

(a) whether the Steel Authority of India (SAIL) has shelved two proposals of the national consortium and the public sector consortium for modernisation of the IISCO plant at Burnpur;

(b) if so, the reasons therefor;

(c) the impact of this delay on cost overruns; and

(d) the decision taken so far by the Union Government on IISCO's modernisation scheme?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (d) The final decision on the approach to the IISCO modernisation project will be taken by the Government shortly, after a full appraisal of all the suggested options. The impact in terms of cost escalations can only be known after the investment decision is taken

Chakma Refugees in India

328. SHRI SANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Chakma refugees staying in various refugee camps in India at present;